

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

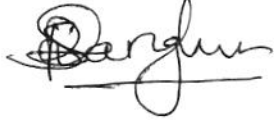
CP No. 177/(MAH)/2017  
CA No.

CORAM: Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 28.04.2017

NAME OF THE PARTIES: Deepweld Agencies  
V/s  
Vidhyavasini Steel Corporation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Siddhant Sanghvi	Advocate (Petitioner)	

**ORDER**  
**CP No. 177/I & BP/NCLT/MB/MAH/2017**

1. The Learned Representative of the Petitioner is present.
2. On the last date of hearing, i.e. 6<sup>th</sup> April, 2017, it was directed to complete the formalities as prescribed under the Act.
3. The Learned Representative of the Petitioner is seeking time to file Form No. 5 and also seeking time to serve the Form No. 5 to the Operational Debtor. Time is granted. Adjourned to **29.06.2017**.

Dated: **28.04.2017**

Sd/-  
**M.K. Shrawat**  
**Member (Judicial)**